

to availability of time.

[*English*]

I cannot create time. We are already short of time. We were discussing the farmers' problems, that has been relegated and new things are coming up. Unremunerative things are coming and remunerative things are put down. What can I do about it?

DR. A.K. PATEL: This is a very important issue for Ahmedabad. I walk out.

At this stage Dr. A.K. Patel left the House

12.16 hrs.

MATTERS UNDER RULE 377

[*English*]

- (i) **Need to Clear the Proposal Submitted by M/s Century Spinning Manufacturing Company Ltd. for Setting up ammonia and Urea Project at Paradeep.**

SHRI LAKSHMAN MALLICK (Jagatsinghpur): It is learnt that a proposal to set up a 900 TPD ammonia and 1500 TPD Urea project at Paradeep, Orissa, submitted by M/s. Century Spinning Manufacturing Company Ltd., is under the consideration of the Union Ministry of Industry. The estimated cost of the project is Rs. 600 crores. When the project goes into production, it would generate direct employment for 900 persons and indirect employment for about 1600 persons. As the project is proposed near Paradeep Port, the raw material and finished products can be transferred by sea thus reducing the burden on rail transport. There are adequate facilities at Paradeep Port for off-loading of Naphtha and despatch of urea. Land, water and other infrastructural facilities are readily available there for the proposed project.

In view of the above, I urge upon the Government of India to consider the pro-

posal and allow the company to set up the urea project at the earliest.

(*Interruptions*)

[*Translation*]

KUMARI MAMATA BANERJEE: I am giving you my bangles. Wear them and sit down.

(*Interruptions*)

[*English*]

SHRI S. JAIPAL REDDY (Mahbubnagar): I am on a point of order Sir.

MR. SPEAKER: There is no other question before the House. Only matters under Rule 377 are going on.

SHRIS. JAIPAL REDDY: You name the Hon. Member Sir.

MR. SPEAKER: I don't approve of it. I don't agree.

(*Interruptions*)

MR. SPEAKER: I am against any breaking of rules. I am against breakage of any decorum. I don't approve of it.

SHRI M. RAGHUMA REDDY (Nalgonda): What is she doing?

MR. SPEAKER: I have said I don't approve of it.

SHRI S. JAIPAL REDDY: We want the Member to apologise for this.

MR. SPEAKER: I don't approve of it.

(*Interruptions*)

[*English*]

- (ii) **Need to allocate sufficient funds for the timely completion of Lakshmikantapur - Namkhana Railway line**

PROF. M.R. HALDER (Mathurapur): The Lakshmikantapur - Namkhana Railway line whose length is about 48 kilometres was

[Prof. M.R. Halder]

sanctioned in the year 1986 for giving communication relief to the people of Sunderbans area. The work has already been started but progress is not satisfactory due to inadequate allocation of funds although there is clear assurance by the Government for the completion of work at least upto Kulpi (length 10 kilometres) by 1990. This Railway project will be the life line for the people of Sunderbans and there is no doubt about it.

I, therefore, request that adequate funds may be allocated in the next Budget for the above mentioned Railway line.

[English]

SHRI INDRAJIT GUPTA (Basirhat): Either you order someone to remove this or have I your permission to throw it back?

SHRI V. SOBHANADREESWARA RAO (Vijayawada): She should apologise. What is this?

SHRI SAIFUDDIN CHOWDHARY (Katwa): How did it come here?

SHRI SOMNATH CHATTERJEE (Bolpur): What is this Parliament coming to?

MR. SPEAKER: Look here. This is something about which I give my disapproval of these things.

SHRI M. RAGHUMA REDDY (Nalgonda): I will leave my *chappal* here.

MR. SPEAKER: I disapprove of these things. This is not the highest parliamentary tradition. This should not be done. That's what I have said

[Translation]

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): Mr. Speaker, Sir, on a point of order, Sir. Through you, I would like to tell the hon. Members of Opposition and it is also my earnest request to you that a five member committee of this House consisting

of 3 Members from the opposition and 2 from this side may be set up. Then they will come to know about the reality of the case.

[English]

MR. SPEAKER: It is not my job.

(Interruptions)

[Translation]

MR. SPEAKER: Look, there is no need to make me tell you again and again. I think all of you agree to this.

[English]

I don't approve of these things.

[Translation]

Whatever Mamata Banerjee did,

[English]

I don't approve of this. This is wrong.

[Translation]

KUMARI MAMATA BANERJEE (Jadavpur): Mr. Speaker, Sir, just see, he has placed *chappal* here.

MR. SPEAKER: What for had you gone there earlier?

[English]

It is wrong. You should not have gone there. You started it. Why should you start it?

SHRI INDRAJIT GUPTA: Tomorrow, they may take off the *chappal* and put it on the Table.

[Translation]

MR. SPEAKER: It is not at all a good

thing.

12.15 hrs.

[English]

I disapprove of it. This is wrong.

MATTERS UNDER RULE 377 - CONTD

[English]

SHRI INDRAJIT GUPTA: She must express her regret.

(iii) Demand for reviewing the policy of charging high fees from public by the Hospitals run by public undertakings

[Translation]

MR. SPEAKER: Members from both sides do such things.

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, medical facilities for general public are available at the hospitals of several Government of India undertakings only on payment by the patients. Such payment system naturally debars the poor suffering people of the locality to receive medical aid from their nearby public undertaking hospitals. Providing medical facilities for the general public at such hospitals becomes very much essential at least in the areas where there are no suitable Government hospitals. Common people who have their contributions in several ways in the establishments of the public undertakings and generally do suffer due to the environmental pollution of the factories should not be denied basic health facilities by the management of the concerned public undertakings... (Interruptions)

[English]

If these things are done in a lighter vein, that is something else. But I don't approve of these things.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF.K.K. TEWARI): I rise on a point of order.

MR. SPEAKER: What is it?

PROF.K.K.TEWARI: Sir, bangle of a woman is the symbol of honour of womanhood. She has given this to them to protect the honour of womanhood. They must accept it in that spirit that the honour of women is in danger. (Interruptions)

SHRI INDRAJIT GUPTA (Basirhat): After you have disapproved of her action, Kumari Mamata Banerjee must express her regret.... (Interruptions).

KUMARI MAMATA BANERJEE (Jadavpur): Instead of that, they are giving us *chappals*.

[Translation]

MR. SPEAKER: It is over now. Stop it. Please sit down, Mr. Tewary. Mr. Panigrahi, please continue.

MR. SPEAKER: Why are you wasting the time of the House unnecessarily?

[English]

Order, Order. Don't waste the time of this House. I disapprove of these things. I deprecate all these things done like this by any hon. Member. I don't approve of it and castigate it. Please conduct yourselves properly.

SHRI SRIBALLAV PANIGRAHI: Secondly, the prevailing restricted medical facilities available at such hospitals against payment are being further squeezed due to the recent excessive increase of the rates by different public undertakings especially Fertilizer Corporation of India and Coal India Ltd. etc. With such high rates practically medical facilities for general public may become very much prohibitive resulting in serious discontentment and resentment